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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.1903 of 2001

New Delhi, this the 31st day of July, 2001

HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)

Shri H.C.Singh(Ex.Scientist,CMRI,Dhanbad
S/o late Shri Ram Lakhan Singh
R/o Flat No.902,Block No.16,
East End Apartments,A-5,Chilla
Delhi-96

-APPLICANT

(By Advocate: Shri L.K.Singh)

Versus

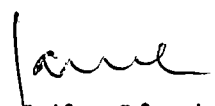
1. Council of Scientific & Industrial Research
Through its Director General,
Rafi Marg,New Delhi-1
2. Central Mining Research Institute
Through its Director
Barwa Road,Dhanbad-826001
Jharkhand

- RESPONDENTS

O R D E R (ORAL)

By Hon'ble Mr.Kuldip Singh,Member(Judl)

Learned counsel for the applicant seeks permission to withdraw the OA. The O.A. is dismissed as withdrawn with liberty to file a fresh OA in accordance with law, if so advised.


(Kuldip Singh)
Member (Judl.)

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